

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 416
CP(CAA)70/ND/2023

IN THE MATTER OF:

Midway Dealcom Private limited and ... Applicant
Direction Tradecom Private Limited and
Versatile Commotrade Private Limited

Under Section 230-232 of the Companies Act, 2013.

Order delivered on 30.01.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Akash Agarwal, Mr. Rohit Amit, Mr. Ashish
Choudhary and Mr. Abhishekh Arora
For the OL : Ms. Hemlata Rawat, Adv.

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
19.03.2024.

Sd/-
COURT OFFICER